

Reserved

Central Administrative Tribunal, Allahabad.  
Registration T.A.No. 1303 of 1987

Raghvendra Kumar Sharma ...Petitioner  
Vs.

Railway Board and 4 others ...Respondents.

Connected with

Registration T.A.No.113 of 1987 (Writ petition no.  
6006 of 1984)

31 AND  
32 other writ petitions and one Original Application  
(No.20 of 1985)

Hon.D.S.Misra,AM

Hon.G.S.Sharma, JM

(By Hon.G.S.Sharma, JM)

For judgment see our judgment of date passed  
in Jagdish Prasad Phulbhati's case (T.A.No.113 of  
1987).

*J. Sharma*  
JM

*J. Phm*  
JM

Dated: Sept. 16, 1988  
kkb.